

(ii) Annual Report of the Kerala Agro-Industries Corporation Limited, Trivandrum for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and the Auditor General thereon.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a), (b), (c), and (d) of item (1) above.

[Placed in Library. See No. LT—4379/82.]

NOTIFICATION UNDER DELHI CO-OPERATIVE SOCIETIES ACT, ETC.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 97 of the Delhi Co-operative Societies Act, 1972 :—

(i) The Delhi Rural Primary Co-operative Society Service Rules, 1979 published in Notification No. 34 (32)/80-P & S/Coop/2317 in Delhi Gazette dated the 10th April, 1980.

(ii) The Delhi Co-operative Societies Service (Amendment) Rules, 1981 published in Notification No. 34(32)/80-P & S/Coop/566 in Delhi Gazette dated the 26th May, 1982.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (1) above.

[Placed in Library. See No. LT—4380/82.]

ANNUAL ACCOUNTS AND AUDITOR REPORT ETC. OF THE SUPER BAZAR, THE COOPERATIVE STORES LTD., NEW DELHI FOR 1978-79

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF) : I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Super Bazar; the Cooperative Stores Limited, New Delhi, for the year 1978-79 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—4381/82.]

NOTIFICATION UNDER CUSTOMS ACT AND UNDER CENTRAL EXCISE RULES.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : Sir, on behalf of Shri Sawai Singh Sisodia, I beg to lay on the Table :

(1) A copy each of Notification Nos. 188/82-Customs and 189/82-Customs (Hindi and English versions) published in Gazette of India dated the 31st July, 1982 together with an explanatory memorandum regarding withdrawal of concessional customs duty on Aluminium and its products on its import, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT—4382/82.]

(2) A copy of Notification No. 207/82-CE (Hindi and English versions) published in Gazette of India dated the 31st July, 1982 together with an explanatory memorandum regarding reduction in the basic and additional duty of excise on free sale sugar, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT—4383/82.]